

Rajya Sabha

List of Questions for ORAL ANSWERS

to be asked at a sitting of the Rajya Sabha to be held on
Wednesday, August 11, 2021/ 20 Shraavana, 1943 (Saka)

**(Ministries : Civil Aviation; Cooperation; Home Affairs; Housing and Urban Affairs;
Labour and Employment; Petroleum and Natural Gas; Social Justice and
Empowerment; Steel)**

Total number of questions -- 15

Import of oil to meet domestic demand

241 **Smt. Jharna Das Baidya:**

Will the Minister of **Petroleum and Natural Gas** be pleased to state:

- (a) whether Government proposes to import oil to meet the domestic demand and to stabilize petrol prices; and
- (b) if so, the status of the proposal?

Contract labour in BHEL Bhopal

242 # **Shri Digvijaya Singh:**

Will the Minister of **Labour and Employment** be pleased to state:

- (a) whether contract labour is being hired through contractors in Bharat Heavy Electricals Limited (BHEL), Bhopal, whereas in other BHEL units, the contract labour is not hired through contractors, if this is being done in BHEL, Bhopal, the reasons therefor;
- (b) whether Government proposes to abolish the contracting practice for contract labour in BHEL, Bhopal; and
- (c) whether daily wages rates of contract labour have been reduced, if so, the details of this reduction per worker?

Properties of Hindus in Kashmir

243 **Shri Anil Desai:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether it is a fact that Government is taking steps to restore ancestral property of Hindus who had to run away from Kashmir in the wake of terrorist violence there;
- (b) whether Government has appointed any authority to receive such request from Hindus, who returned to Kashmir to reclaim their movable and immovable property;
- (c) if so, how many Hindus so far have returned to Kashmir after the abrogation of Article 370; and
- (d) in how many cases Government has been successful in restoring properties to its rightful and original owner, the details thereof?

Release of data pertaining to Caste Census-2011

244 **Shri Kanakamedala Ravindra Kumar:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) whether it is a fact that Government is in possession of raw caste data collected during the Census – 2011 (Socio-Economic Caste Census);
- (b) if so, the details thereof;
- (c) whether Government has any proposal to release the caste data sooner or later;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Collection of data related to OBCs

245 # **Shri Vishambhar Prasad Nishad:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) the time since when data related to Other Backward Castes (OBCs) has not been collected and published;
- (b) whether Government will take any steps to collect caste based data again; and
- (c) whether Government will take any steps to collect the caste based data of OBCs just like Scheduled Castes (SCs) and Scheduled Tribes (STs) in proposed Census-2021?

Expansion works of metro rail projects

246 **Shri M. Shanmugam:**

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) the present status of expansion works of various metro rail projects in the country including the metro projects in Tamil Nadu;
- (b) the details of expansion plans awaiting approval from the Union Government for various metro rail projects in the country;
- (c) the target and schedule of completion of these projects, project-wise and State-wise; and
- (d) the present status of such proposals?

Social security provisions for film and television industry workers

247 **Smt. Roopa Ganguly:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) whether there is any provision for the social security including pensions and Provident Fund (PF) for the people in film and television industry;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) what actions have been taken by Government to secure the livelihood of junior artists in the film industry, the details thereof?

Connectivity of airports in North-Eastern States with airports of major cities

248 **Shri Sambhaji Chhatrapati:**

Will the Minister of ***Civil Aviation*** be pleased to state:

- (a) whether Government has any plan to directly connect the existing airports in North-Eastern States with airports of major cities of the country with landing and take-off facilities during nights also;
- (b) if so, the details thereof;

- (c) whether Government has accorded high priority in implementation of UDAN Scheme in North-Eastern States keeping in view the development and also to increase tourism in the region; and
 (d) if so, the details thereof?

Fire fighting system in Dwarka Sector, 23 B flats

249 # **Shri P. Bhattacharya:**

Will the Minister of **Housing and Urban Affairs** be pleased to state:

- (a) whether it is fact that in 2360 Economically Weaker Section (EWS) flats located in Dwarka Sector 23 B, Delhi allotted by DDA in 2014 and 2017;
 (b) if so, whether it is also a fact that the fire fighting system has not been tested till date for which the DDA had spent crores of rupees;
 (c) whether the same falls under the jurisdiction of Delhi Development Authority (DDA);
 (d) if so, the reasons for testing not being carried out till date; and
 (e) who will be held accountable for any kind of accident in the future?

Purchase of non-agricultural Land in J&K

250 **Shri Akhilesh Prasad Singh:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether Government has altered the land laws of Jammu and Kashmir (J&K) wherein no domicile or permanent resident certificate is required to purchase non-agricultural land in the UT and if so, the details thereof;
 (b) whether the historic Jammu and Kashmir Big Landed Estates Abolition Act, 1950 has been abolished which led to the radical redistribution of land which paved way for rural prosperity and ended landlordism in J&K; and
 (c) if so, the reasons therefor?

Safety and protection of disabled Persons from COVID-19

251 **Smt. Shanta Chhetri:**

Will the Minister of **Social Justice and Empowerment** be pleased to state:

- (a) whether the Ministry is aware that care takers of disabled persons are likely to easily infect the vulnerable disabled person;
 (b) the steps taken by Government to ensure the safety and protection of the disabled Persons from COVID-19;
 (c) whether senior citizens in advance age also have care takers and their safety and protection from COVID-19 is also in the concern list of Government; and
 (d) if so, the details thereof and if not, the reasons therefor?

Irregularities at Retail Outlets of OMCs

252 **Shri Binoy Viswam:**

Will the Minister of **Petroleum and Natural Gas** be pleased to state:

- (a) the details of the rules/guidelines issued for checking irregularities or malpractices at Retail Outlets (ROs) of various Oil Marketing Companies (OMCs) in the country;
 (b) the number of violations of such rules/guidelines and irregularities or malpractices including adulteration of petroleum products at the ROs of various OMCs reported during last five years and current year along with the action taken thereon, company-wise, State-wise and UT-wise;

- (c) the agencies entrusted with the task of investigation of cases of irregularities during the said period, company-wise; and
 (d) the other steps being taken or proposed by Government/OMCs to check such irregularities at ROs of OMCs?

Expansion of Kangra airport

253 # **Ms. Indu Bala Goswami:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government proposes to expand the Kangra airport at Gaggal;
 (b) if so, the details thereof; and
 (c) whether the Finance Commission has given recommendation to Central Government for airport expansion, if so, the details thereof?

Rehabilitation of manual scavengers

254 **Dr. Narendra Jadhav:**

Will the Minister of **Social Justice and Empowerment** be pleased to state:

- (a) the details of number of manual scavengers that have been identified this year under Self Employment Scheme for Rehabilitation of Manual Scavengers (SRMS);
 (b) if not, the reasons therefor;
 (c) whether the manual scavengers have been rehabilitated under the employment scheme, for year 2020-21;
 (d) if so, the details thereof and if not, the reasons therefor;
 (e) whether any policy guidelines have been framed to compensate and rehabilitate the families of unidentified manual scavengers, who died while cleaning tanks; and
 (f) if so, the details thereof and if not, the reasons therefor?

Encroachment of Government Land

255 **Dr. Amar Patnaik:**

Will the Minister of **Housing and Urban Affairs** be pleased to state:

- (a) the extent of encroachment of Government land by private entities including but not limited to industries, hospitals and educational institutions, the State-wise and year-wise details for last five years;
- (b) whether Government plans to float a National level action plan/ legislation for prohibiting and penalising the encroachers of Government land on the lines of The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013; and
- (c) the details of the progress of eviction on the identified encroached Government land along with the cases pending in various courts and the applications pending for regularisation?

New Delhi
The The 4th August, 2021
13 Sravana, 1943 (Saka)

Desh Deepak Verma,
Secretary-General.

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